

ANNEXURE- 3

Name of the corporate debtor: Sankalpa Overseas Private Limited; Date of commencement of CIRP: 20.12.2025 (Order received on 24.12.2025); List of creditors as on: 10.01. 2026

List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

S.NO	NAME OF THE PARTICIPANT	Details of Claim Received	Details of Claim Admitted	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification
1	Canara Bank	4,96,76,22,637.97	4,96,76,22,637.97	No	8.07%	No		-	
2	Bank of Maharashtra	1,59,49,89,717.50	1,59,49,89,717.50	No	2.59%	No		-	
3	Central Bank Of India	8,72,41,28,887.67	8,72,41,28,887.67	No	14.17%	No		-	
4	India Exim Bank	2,61,48,16,940.61	2,61,48,16,940.61	No	4.25%	No		-	
5	Bank of Baroda	4,98,60,10,285.82	4,98,60,10,285.82	No	8.10%	No		-	
6	UCO Bank	3,81,04,67,653.34	3,81,04,67,653.34	No	6.19%	No		-	
7	Union Bank of India	3,51,99,70,888.00	3,51,99,70,888.00	No	5.72%	No		-	
8	JM Finance Asset Reconstruction Company Limited	1,76,52,89,457.15	1,76,52,89,457.15	No	2.87%	No		-	
9	Punjab National Bank	24,84,89,78,076.00	24,84,89,78,076.00	No	40.35%	No		-	
10	Bank of India	4,74,61,16,305.16	4,74,61,16,305.16	No	7.71%	No		-	
	TOTAL	61,57,83,90,849.21	61,57,83,90,849.21		100.00%				